(e) The total number of other institutions notified by the Central Government under section 10(23C) (iv) of the Income-tax Act, 1961 from 1976 till 15th March, 1982 is 254.

Accumulated stocks of controlled cloth with National Textile Corporation

2476. SHRI B. SATYANARAYAN REDDY. Will the Minister of COM-MERCE be pleased to state:

- (a) whether National Textile Corporation has curtailed the production of the controlled varieties of cloth because of the mounting stock of controlled cloth with the mills; and
- (b) if so, what are the details thereof stating the reasons for the mounting stock of the controlled cloth with the mills and the steps contemplated by Government to improve the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA); (a) and (b) While there have been accumulation of stocks of controlled cloth with National Textile Corporation due to sluggish market conditions NCCF's inability to market the same, the Corporation has not curtailed its production and would fulfil the obligation of producing 325 million sq. metres per annum. With a view to eliminate its stocks, the Corporation has been permitted to sell controlled cloth through State Civil Supplies Corporation and other approved channels directly as a stopgap arrangement.

Air-conditioning of few complexes at Pragati Maidan

2477. SHRI LAKHAN SINGH: SHRI B. SATYANARAYAN REDDY:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that about Rs, one crore have been spent on the

airconditioning of a few complexes at Pragati Maidan;

- (b) if so, what is the break up of the expenditure complex-wise; and
- (c) what is the special utility of the new arrangements?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) The Air-conditioning work costing about Rs. 91.13 lakhs have been sanctioned for various exhibition complexes at Pragati Maidan.

(b) The sanctioned amount of expenditure, complex-wise is given as under:

Location	Rs. in lakhs
1. Fair Restaurant	8.00
2. Nehru and New India Pavilion	24.90
3. VIP lounge	5.97
4. Exhibition Complex (3 halls of 800 sq. mt. each.)	52· 2 6
TOTAL	91.13

(c) Air-conditioning of certain covered premises $i_{\rm S}$ an essential prerequisite to provide for optimum utilisation of the various facilities at Pragati Maidan Complex during summer month_S and to develop it as a prestigeous Exhibition Complex in line with international standards.

Steps taken to defend the country

2478 SHRI SHRIDHAR WASUDEO DHABE: Will the Minister of DE-FENCE be pleased to refer to the answer to Unstarred Question 1393 given in the Rajya Sabha on the 9th March, 1982 and state the steps Government are taking for the defence and security of our country and to

